

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

STARRED QUESTION NO:121
ANSWERED ON:10.12.2003
PUNE MUMBAI EXPRESSWAY
SHRINWAS DADASAHEB PATIL

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether a proposal for reimbursement of 40% of project cost of Pune-Mumbai Expressway has been submitted by Maharashtra to the Union Government;
- (b) if so, the steps taken by the Government in this regard;
- (c) the details of various sections of Express Highways completed by State Governments which are part of the Golden Quadrilateral Project; and
- (d) the policy of the Union Government in reimbursement of the project cost to the State Governments?

Answer

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS(MAJOR GENERAL (RETD.) B.C. KHANDURI)

(a)to(d)A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 121 FOR ANSWER ON 10.12.2003 ASKED BY SHRI SHRINWAS PATIL REGARDING PUNE-MUMBAI EXPRESSWAY

(a)Yes, Sir.

(b) Pune-Mumbai Expressway was constructed by the Government of Maharashtra on commercial basis and the Union Government was not involved in the Project. Therefore, reimbursement of 40% cost of this project is not under consideration of the Union Government. The Union Government has, however, agreed in principle to a proposal subsequently received from Maharashtra State Road Development Corporation (MSRDC) for improvement and maintenance of Pune-Mumbai stretch of NH-4 (other than the Expressway) on Build Operate and Transfer (BOT) basis for a period not exceeding 30 years. MSRDC has accordingly been requested to furnish details in this regard.

(c) Pune-Mumbai Expressway in Maharashtra is the only such section that has been completed by any State Government.

(d) Union Government does not have any policy to reimburse the cost of such projects developed by State Governments.